

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
COURT NO. I

Appeal No. : ST/61319/2018-ST[SM]

(Date of Hearing : 27/02/2019)

Kapil Hotel and Restaurant

: Appellant(s)

-Vs-

C.C.E. & S.T.-Jalandhar

: Respondent(s)

APPEARANCE

Present for the Appellant(s) : Shri Deepak Yadav, Clerk Of Advocate

Present for the Respondent(s) : Shri B. Ram, AR

CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial

ORDER SHEET

At the request of the Clerk of the Ld. Advocate on behalf of the Appellant, the matter is adjourned to **20/03/2019**.

(Ashok Jindal)
Member Judicial

Govind